

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 112

CP (IB) No. 290/Chd/Pb/2020

**IN THE MATTER OF:**

Edelweiss asset reconstruction company limited through Mr. Nitin jain (r.p)

Vs

Abhishek soin

**Under Section:** 95 (1), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

16.05.2024

Pooja

-Sd/-  
Court Officer